

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/185/CAA/2017

NAME OF THE TRANSFEROR CO : CHECKPOINT CHECKNET INDIA PVT LTD

NAME OF THE TRANSFeree CO : CHECKPOINT APPAREL LABELING SOLUTIONS INDIA PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

A. m. Slango

Counsel For Transferee

J.

ORDER

Counsel for petitioner present and stated that orders in relation to the dispensation of the meeting of the shareholders and creditors of the transferor company has been passed by NCLT, Delhi and he has filed a copy of the same. It is further stated that they have received the report of RD. The Registry is directed to place a note whether any report is sent by RD directly. If sent, place the same in record. Time extended at request for hearing submissions of the counsel for petitioner. Put up on 06.11.2017 at 10.30 A.M.

- Sd/-

K Anantha Padmanabha Swamy  
Member (Judicial)

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